

**RE MOTION FOR ADJOURNMENT  
COLLISION OF TWO TRAINS NEAR  
TATANAGAR**

Shri Tangamani (Madurai) I had given notice of an adjournment motion along with Shri S M Banerjee relating to the collision of two trains near Tatanagar Station on the South Eastern Railway on the 24th July 1957 (night), resulting in injuries to nearly 50 people I am informed that because a 'call attention' notice has been received for tomorrow, all these things will be taken up tomorrow May I know whether my adjournment motion will be taken up now?

Mr Speaker: No What happened was this The accident seems to have taken place on the 23rd night The news appeared in the evening edition of the *Hindustan Times* yesterday Immediately, Shri Raghunath Singh tabled a 'call attention' motion, that is yesterday itself before the House rose, at about 18.38 hours I passed orders yesterday that the matter would be taken up on the 26th I have given time to the hon Minister to gather information regarding this matter and he will place the entire matter before the House by way of a statement In view of this, I noted on the adjournment motion that I do not give my consent to it The full facts will be placed before the House on the 26th

Some Hon. Members: Some information now

Mr Speaker: Has the hon Minister got any information immediately?

The Minister of Railways (Shri Jagjivan Ram): Yes I can give this information now and supplement it by further information later

At about 21.50 hours on 23rd July, 1957, 304 down Hazaribagh-Ranchu-Howrah Express passed through Adityapur on the Chakradharpore-Tatanagar Double line section of Nagpur-Howrah Main line and collided with 414 Down Gua-Tata Passenger which left Adityapur at 21.38 hours and was stopped at Mile 155/23 between the Outer and Home of Tatanagar by some passengers by pulling the alarm chain. As a result

of the impact, rear TLR of 414 Down and engine of 304 Down derailed. Three persons severely injured and 54 received minor injuries Details of persons severely injured are

- (i) K G Biswas, Conductor  
Guard of 304 Down,
- (ii) Biswanath Dass, Mail Guard,  
Tata RMS on 414 Down,
- (iii) Abdul Aziz a passenger  
travelling by 414 Down

Relief train with ambulance van left Tata for the site of the accident immediately First aid was given to the injured Conductor Guard and RMS Mail Guard were removed to the hospital The third passenger who received serious injuries was sent home at his own request

Relief tram from the District Headquarters at Chakradharpore left at 23.00 hours, with Dy COPS (Goods), the District Operating Superintendent, DME, DEN and A.M.O. Chakradharpore and reached site at 00.20 hrs The GM, accompanied by COPS, CMO, CSTE and Government Inspector of Railways left Howrah by special train at 04.44 hours The Up line is clear and single line working introduced The Government Inspector of Railways, Calcutta, has started enquiry at Tata yesterday at 10.00 hours

Mr. Speaker. Further information will be placed before the House tomorrow

Shri Jagjivan Ram: I doubt very much whether I will be in a position to give any further information, pending enquiry by the Government Inspector of Railways

Mr Speaker: I will put the 'call attention' motion for answer for tomorrow If in the meanwhile, he gets any more information, he will place it before the House Otherwise, it will be answered in the usual manner

Shri Jagjivan Ram: Yes.

**Shri Feroze Gandhi (Rai Bareilly):** May I point out that I had tabled a question and also given notice for a discussion on the Bombay accident. The Minister had said that the report of the Government Inspector would be placed on the Table. But it has not been placed on the Table

**Shri Jagjivan Ram:** As I said that day, the final report of the Government Inspector of Railways has not been received as yet and, as the hon Member is aware, the report will be received by the Communications Ministry. As soon as it is received in the Communications Ministry, I will request that Ministry to place it on the Table of the House

**Shri Feroze Gandhi:** But accidents are taking place faster than our discussion

**Shri Tyagi (Dehra Dun):** Because the trains are faster

#### LEGISLATIVE COUNCILS BILL\*

**The Minister of Law (Shri A. K. Sen):** I beg to move for leave to introduce a Bill to provide for the creation of a Legislative Council for the State of Andhra Pradesh and the increasing of the strength of the Legislative Councils of the States having such Councils and for matters connected therewith

**Mr. Speaker:** The question is

"That leave be granted to introduce a Bill to provide for the creation of a Legislative Council for the State of Andhra Pradesh and the increasing of the strength of the Legislative Councils of the States having such Councils and for matters connected therewith"

*The motion was adopted.*

**Shri A. K. Sen:** I introduce the Bill

#### \*\*DEMANDS FOR GRANTS—contd.

##### MINISTRY OF DEFENCE—contd.

**Mr. Speaker:** The House will now resume further discussion of the Demands for Grants relating to the Ministry of Defence. Out of 8 hours allotted for the Demands of this Ministry, about 4 hours have already been availed of and 4 hours now remain

The list of Moved Cut Motions relating to the Demands of this Ministry has already been circulated to Members on the 24th July, 1957

I will call upon the Minister of Defence to reply to the debate at .

**The Deputy Minister of Defence (Shri Raghuramalah):** We require about one hour

**Mr. Speaker:** quarter past three

**Shri Raghuramalah:** Yes

**Mr. Speaker:** After the Minister's reply, the cut motions will be disposed of and the Demands put to vote

**Mr. Speaker:** Shri Vajpayee was on his legs when the House rose yesterday. He may continue

**Shri Vajpayee (Bairampur):** How many minutes have I?

**Mr. Speaker:** Five

**Shri Vajpayee:** Will the spokesman of a Group get more?

**Mr. Speaker:** Five minutes more.

श्री वाजपेयी अध्यक्ष महोदय, कल मैं निवेदन कर रहा था कि हमारी सेना की सभी शाखाओं का

**Shri B. S. Murthy (Kakinada-Reserved—Sch Castes):** It is very difficult to understand his Hindi.

**Mr. Speaker:** It does not matter.

\*Published in the Gazette of India Extraordinary Part II—Section 2, dated 25-7-57 pp 303—321

\*\*Moved with the recommendation of the President